Annexure-1

Name of the corporate debtor: IBD UNIVERSAL PRIVATE LIMITED; Date of commencement of CIRP: 30.01.2023; List of creditors as on: 09.03.2024

List of secured financial creditors belonging to any class of creditors

(Amount in ₹)

| | | Name of creditor | Details of claim received | | Details of claim admitted | | | | | | Amount | Amount of | | Amount of | |
|---|---|--|------------------------------|-------------------|--------------------------------|-----------------------|---|-----------------------------------|------------------------------|-----------------------------------|----------------------------|--|------------------------------------|-----------|--------------------|
| | | | Date of receipt | Amount claimed | Amount of claim admitted | Nature of claim | Amount covered by security interest | Amount covered by guarantee | Whether related party? | % of voting share in CoC | of continge nt claim | any mutual dues, that may be set- off | Amount of claim not admitted | under | Remarks, if any |
| 1 | | Bank of Baroda | 13.02.2023 | 769592317.35 | 768920362.62 | Secured | ** | No | No | 46.49% | 0.00 | 0.00 | 671954.73 | 0.00 | |
| 2 | | Canara Bank | 10.02.2023 | 109247650.00 | 109247650.00 | Secured | ** | No | No | 6.60% | 0.00 | 0.00 | 0.00 | 0.00 | |
| 3 | • | Union Bank | 13.02.2023 | 246749479.00 | 246749479.00 | Secured | ** | No | No | 14.92% | 0.00 | 0.00 | 0.00 | 0.00 | |
| 4 | | Alchemist Asset Reconstruction Company Limited | | 95187428.00 | 94687428.00 | Secured | ** | No | No | 5.72% | 0.00 | 0.00 | 500000.00 | 0.00 | |
| | | Total | | 1220776874.35 | 1219604919.62 | | | | | 73.44% | | | 1171954.73 | | |

**Details of Security:

| Bank of Baroda | First charge over all the assets of the corporate debtor as they have provided corporate guarantee to the loan facilities availed by M/s NIIL Infrastructure Pvt Ltd and the |
|----------------|--|
| | charge is registered in ROC |
| | Mortgage of Land and semi-finished real estate project "Kings Park-Pearl & Onyx" located at E-8 extn., adjoining world way International School, Bawadiya Kalan, |
| Canara Bank | Bhopal (M.P.). Land is in the name of Mrs. Omvati Patidar. She has entered into joint venture with IBD Universal Pvt Ltd for the development of project & also holding |
| | more than 33.53% of Equity shares of IBD Universal Pvt Ltd Also charge is registered with ROC in favour of Canara Bank. |
| | 1. EM-Total Land and Building at Mahabadiya Village Ph no 31 Tehsil Huzur Kolar Road Bhopal at land measuring 4.52 acres. Project name IBD hallmark citii |
| Union Bank | phase 4 & Hypothecation of present and future receivables from sold/booked units of the project on 29.08.2014 was estimated valued at Rs. 25.74 crores. Present |
| UIIIOII Dalik | Valuation as per report dated 12.10.2021 of Land and Building of Rs. 7.38 crores. |
| | 2. Collateral EM of house no. E-1/192 Arera Colony Bhopal dated 22.10.2014 of Rs. 10.38 crores. Present Valuation as per report dated 07.10.2021 of Rs. 7.06 |

| | crores. 3. Hypothecation of current assets and book debts. |
|-----------------|---|
| Alchemist Asset | Mortgage of part of land at Real estate project "IBD Glory Citii" located at village Bhauri, Patwari Circle No. 34 Tehsil Huzur, District Bhopal. |
| Reconstruction | |
| Company Limited | |

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Sajjan Kumar Dokania Resolution Professional